

न्यायालय जनपद न्यायाधीश, गाजियाबाद।

दिनांक 03.09.2020

आदेश

(संख्या:- 363 / 2020)

माननीय उच्च न्यायालय इलाहाबाद के पत्र संख्या 1314/LXXXVII-CPC/e-Courts/Allahabad dated 03-09-2020 के द्वारा निम्नवर्णित निर्देश जारी किये गये हैं:-

" **The clause 2 of the guidelines issued vide letter No. 1293 LXXXVII-CPC/e-Courts/Allahabad dated 16-07-2020 stands withdrawn in light of the guidelines issued by the State Government vide letter No. 2023/2020 CX dated 01-09-2020 .**"

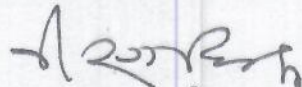
माननीय उच्च न्यायालय इलाहाबाद के पत्र संख्या 1293/LXXXVII-CPC/ e-Courts/Allahabad Dated : 16-07-2020 के पैरा 2 में निम्न व्यवस्था दी गई थी -

2. "All the Courts (including tribunals) subordinate to the High Court of Judicature at Allahabad shall remain closed on Saturdays and Sundays as per the guidelines issued by the State Government and compliance of the resolutions of this Court dated 02-05-2020 read with the resolution of this Court dated 25-03-2020 shall be ensured, during the above period . The Court premises shall also be completely sanitized during the above period."

अतः माननीय उच्च न्यायालय इलाहाबाद के उपरोक्त वर्णित पत्र संख्या 1314/LXXXVII-CPC/e-Courts/Allahabad dated 03-09-2020 में दिये गये निर्देशों के अनुपालन में जनपद न्यायालय गाजियाबाद में सभी न्यायालय शनिवार को पूर्व की भाँति खुले रहेंगे।

आदेश की प्रति विद्वान पीठासीन अधिकारी एम0ए0सी0 ट्रिब्यूनल गाजियाबाद व सभी सम्बन्धित को प्रेषित की जाय।

आदेश की प्रति जनपद न्यायालय गाजियाबाद की वैबसाइट पर भी अपलोड की जाय।

  
जनपद न्यायाधीश, 03/09/2020  
गाजियाबाद।

Copy to:-

- 1- District Magistrate, Ghaziabad.
- 2- Chief Medical Officer Ghaziabad.
- 3- S.S.P. Ghaziabad.
- 4- Nagar Ayukt, Nagar Nigam Ghaziabad.
- 5- Superintendent District Jail Ghaziabad.
- 6- Sec. D.L.S.A. Ghaziabad.
- 7- Bar Association Ghaziabad.
- 8- D.G.C. Criminal Ghaziabad.
- 9- Joint Director Prosecution Ghaziabad
- 10- District Information Officer, Ghaziabad.
- 11- System Officer, Ghaziabad for uploading on website of District Court, Ghaziabad.